

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 111**

**New IA/150/ND/2024 IN CA(CAA)/33/ND/2023**

**IN THE MATTER OF:**

Bhushan Airways Services Private Limited                      ...                      Applicant  
with BSN Enterprises Private Limited

**Under Section 230-232.**

**Order delivered on 30.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant                      :

For the Respondent                      :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Renotified to 21.05.2024

**Sd/-**  
**(Court Officer)**